

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The details are as under :

	Staff strength
As on April, 1994	368
As on April, 1995	356
As on April, 1996	347

(b) to (d). Losses incurred by Centaur Lake View Hotel, Srinagar were due to the disturbed situation in the valley which resulted in stoppage of tourist flow. Details are as under :

Year	Amount of Loss (Rs. in lakhs)
1993-94	544.02
1994-95	551.01
1995-96	330.55

[Translation]

Code VT

4051. SHRI MANHARAN LAL PANDEY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Code VT given by International Aviation Organisation to Indian Planes stands for viceroy territory; and

(b) if so, the steps proposed to be taken by the Government to get this word changed?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) There is no information on record which suggests that the letters 'VT' stand for Viceroy Territory.

(b) Does not arise.

[English]

Intelligent Network Services

4052. SHRI K.H. MUNIYAPPA :
DR. RAMKRISHNA KUSMARIA :

Will the Minister of COMMUNICATIONS be pleased to state : (a) whether the Government propose to introduce Intelligent Network (IN) Services in the country;

(b) if so, the time by which it is likely to be started; and

(c) the salient features thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) It is proposed to start services based on the Intelligent Network during the financial year 1997-98.

(c) A number of IN services such as Free Phone, Premium Rate, Virtual Private Network, Virtual Card Calling, Universal Numbers, Televoting etc. is planned to be introduced in a large segment of the network.

Production of Blue Films by Computers

4053. SHRIMATI SUMITRA MAHAJAN :
SHRI DADA BABURAO PARANJPE :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether some companies are engaged in producing computerised Blue films in Jabalpur in Madhya Pradesh.

(b) whether these films have been supplied to other States and Gulf countries;

(c) if so, the reasons therefor; and

(d) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d). In terms of the provisions contained in the Cinematograph Act, 1952 no film can be released for public exhibition unless the same has been certified by the Central Board of Film Certification (CBFC). The CBFC do not have any information either about production of computerised blue films in the country or about distribution/export thereof. The enforcement of the Cinematograph Act, 1952 rests with the State Governments/Union Territory Administrations and it is for the concerned District/Police Authorities to take necessary action under the relevant provisions of law relating to such offences.

Sale of Indian Airlines Tickets

4054. SHRI PRAMOTHES MUKHERJEE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the amount of sale of tickets has been registered during the last three years by Indian Airlines branches in Lucknow and Kanpur;

(b) whether it is a fact that despite increase in sales turnover at these stations, the Indian Airlines is failing to provide proper customer services by putting *inter-alia* operational flights; and

(c) if so, the facts and reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The amount of sale of tickets registered by Indian Airlines branches in Lucknow and Kanpur for

the last three years are as under :

Year	(Rs. in Lakhs)	
	Lucknow	Kanpur
1993-94	765.57	279.65
1994-95	823.59	268.41
1995-96	806.42	259.01

(b) and (c) The sales turn over at Kanpur has declined during the last 3 years. At Lucknow, while there was an increase in sales turnover by 7 and 1/2% during the year 1994-95, it has declined by 2% in 1995-96.

Bagghi Paryatan Pariyojna in Mumbai

4055. SHRI MAHESH KUMAR M. KANODIA : Will the Minister of TOURISM be pleased to state :

(a) whether there is a proposal to launch "Bagghi Paryatan Pariyojna" in Mumbai to attract the foreign tourists;

(b) if so, the details thereof;

(c) the cost likely to be incurred on the said project;

(d) whether there is any proposal to launch similar scheme in other States of the country to attract the foreign tourists; and

(e) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (c) The Government of Maharashtra with the assistance of private business houses have launched a Victorian Tour (Buggy Ride) to introduce tourists to the heritage Monuments of the Raj era in South Mumbai. The duration of the Victorian Tour is for one hour from 9 p.m. to 10 p.m. at the rate of Rs. 250 per head for a buggy of four. The total cost incurred on the project is approximately Rs. 1.00 lakh.

(d) and (e). No Sir, does not arise.

Permission to Indian Aircrafts

4056. SHRI JAGAT VIR SINGH DRONA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Britain is not permitting Indian Aircrafts enroute to Chicago to land at London;

(b) if so, the reasons therefor; and

(c) the course of action being taken by the Government to resolve the issue?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). Under the Inter-Governmental arrangements between India and UK, Air India has traffic

rights and frequency entitlements to operate B747-400 services to Chicago via London with full 3rd/4th and 5th freedom traffic rights. However, the Heathrow authority could not allot convenient airport slots for operation of the flights. Such matters are resolved through Inter-Governmental Civil Aviation talks.

Code Sharing Arrangement

4057. SHRI T. SUBBARAMI REDDY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether code sharing arrangement between Indian Airlines and Air India has been finalised;

(b) if not, the reasons therefor; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). The Government has directed Air India and Indian Airlines to Code-share on selected domestic sectors. The procedural details are being worked out by the two airlines. Implementation of the directive is being closely monitored by the Government.

Hike in Freight Charges by CONCOR

4058. SHRI SATYAJITSINH DULIPSINH GAEKWAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Container Corporation of India (CONCOR) has hiked the haulage charges recently;

(b) if so, the detail thereof;

(c) whether the freight charged by road transport is lower than the charges charged by the CONCOR;

(d) if so, the total gap between the freight;

(e) whether this hike has adversely affected exporters from the Northern region; and

(f) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Yes, Sir, CONCOR has increased the rail haul charges by 10% based on the hike in Railways haulage rates as per the annual Railway Budget.

(c) Generally, the road transportation charges of containers are higher than the rates charged by CONCOR.

(d) Does not arise.

(e) No, Sir, CONCOR's freight hike constitutes an insignificant part of the total cost incurred by an exporter in shipping a container.

(f) Does not arise.